

ITEM NO.1502

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 5172/2025

RAJAMMA & ORS.

APPELLANT(S)

VERSUS

M/S RELIANCE GENERAL INSURANCE CO. LTD. & ANR.

RESPONDENT(S)

(IA No. 69099/2025 - EXEMPTION FROM FILING O.T.
IA No. 174976/2023 - EXEMPTION FROM FILING O.T.
IA No. 69097/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 26-09-2025 This matter was called on for pronouncement of
judgment today.

For Appellant(s) :

Mr. C.B. Gururaj, Adv.
Mr. Prakash Ranjan Nayak, AOR
Ms. Ilashri Gaur, Adv.
Ms. Pragya Smiriti, Adv.

For Respondent(s) : Ms. Prerna Mehta, AOR

The Court made the following
O R D E R

1. Hon'ble Mr. Justice K. Vinod Chandran pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice N.V. Anjaria.
2. In terms of the signed judgment, the appeal is dismissed.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(AKSHAY KUMAR BHORIA)
COURT MASTER

(Signed "Non-Reportable" judgment is placed on the file)